

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 552 of 2013

Monday, this the 23rd day of November, 2015

CORAM:

Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mrs. P. Gopinath, Administrative Member

1. Prasad B., S/o. Sri Balakrishnban K.,
 aged 32 years, Gramin Dak Sevak Mail Deliverer,
 Kairadi, Ayalur SO, residing at Peechode House,
 Kavasserry Post, Alathur, Palakkad – 678 543.
2. K.U. Gangadharan, S/o. the late M. Unnikrishnan,
 aged 51 years, Gramin Dak Sevak Mail Deliverer,
 Kanchikode West PO, residing at Rajeev Nagar,
 Precot colony, Kanchikode West PO,
 Palakkad – 678 623.

Applicants

**(By Advocates : Mr. O.V. Radhakrishnan, Sr.
 Mrs. K. Radhamani Amma)**

V e r s u s

1. Senior Superintendent of Post Offices,
 Palakkad Division, Palakkad – 678 001.
2. Chief Postmaster General, Kerala Circle,
 Thiruvananthapuram – 695 001.
3. Union of India, represented by its Secretary,
 Ministry of Communications, New
 Delhi – 110 001.

Respondents

(By Advocate : Mr. S.R.K. Prathap, ACGSC)

This application having been heard on 23.11.2015, the Tribunal on the same day delivered the following:

O R D E R

Hon'ble Mr. U. Sarathchandran, Judicial Member -

Heard Mr. Jose Leo Jose representing Mr. O.V. Radhakrishnan, Sr.

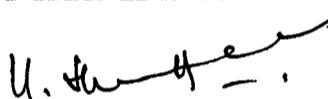
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along with Mrs. K. Radhamani Amma, learned counsel for the applicants and Mr. S.R.K. Prathap, ACGSC learned counsel appearing for the respondents.

2. Learned counsel representing Mr. O.V. Radhakrishnan, Sr. submitted that the relief sought for in the OA by the applicants has been granted by the respondents and hence they are no longer aggrieved in this regard.

3. Accordingly, the Original Application is closed. The applicants are at liberty to take resort to appropriate legal proceedings, if any grievance remains un-redressed in this regard, if so advised. No order as to costs.


(P. GOPINATH)
ADMINISTRATIVE MEMBER


(U. SARATHCHANDRAN)
JUDICIAL MEMBER

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